

Coal Production (during Eighth Plan)

756. SHRI BHAGABAN MAJHI: Will the Minister of COAL be pleased to state;

(a) the total coal production during the Seventh Five Year Plan;

(b) the target set for the Eighth Five Year Plan;

(c) the achievement made so far;

(d) the production made for the Ninth Five Year Plan; and

(e) the company and coal field wise details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI AJIT KUMAR PANJA): (a) Total coal production during 7th Five Year Plan 1985-86 to 1989-90 was 805.22 MT. The production by terminal year of 7th Plan 1989-90 was 200.39 MT.

(b) The coal production target as recommended by Planning Commission by terminal year of 8th Plan is 303 MT.

(c) During year 1992-93 and 1993-94, Ail India Coal production was 238.26 MT and 245.04 MT respectively.

(d) and (e) No firm projections are as yet available for Ninth Five Year Plan. The exercise for formulation of Ninth Plan, targets has not yet been taken up.

Import of edible oil under O. G. L.

757. SHRI SANJAYA DALMIA:
SHRI MOOLCHAND
MEENA:

Will the Minister of COMMERCE be pleased to state:

(a) Whether it is a fact that Government have decided to import edible Oils under O.G.L.

(b) If so, what are the details thereof; and

(c) What was the production of Palmolen, Mustard Oil and Sunflower Oil and demand thereof during the last three years?

THE MINISTER OF COMMERCE (SHRI PRANAB MUKHERJEE): (a) and (b) Under the current Export and Import Policy 1992-97, import of edible oils continue to be canalised through STC & Hindustan Vegetable Oils Corporation Ltd. However, import of edible vegetable Palmolein oil is permitted freely by all persons.

(c) Information is being collected and will be laid on the table of the House.

Ash percentage in non-coking coal

758. SHRI PARMESHWAR KUMAR AGARWALLA: Will the Minister of COAL be pleased to state:

(a) whether it is a fact that non-coking coal containing above 35 percent ash is being treated as non-vendable coal:

(b) if so, what was the scientific reason for declaration of coal containing 55 percent ash as vendable coal by increasing the limit of ash content from 35 percent to 55 percent; and

(c) which are the other countries of the World where coal containing ash upto 55 percent, is being produced and utilised on large scale?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI AJIT KUMAR PANJA): (a) and (b) The erstwhile Coal Board had been grading coals of ash content upto 35 percent and coals beyond this range of ash were considered to be non-vendible.

In the present grading system coals with ash and moisture content upto 55 percent have been considered as vendible. The conservation of valuable natural energy resources like